

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1926  
ANSWERED ON:23.08.2012  
TAJEWALA WATER TO RAJASTHAN  
Bhagora Shri Tarachand;Meghwal Shri Bharat Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether water is not being supplied to Rajasthan from Tajewala head despite allotment made by the Upper Yamuna River Board;
- (b) if so, the reasons therefor;
- (c) whether the Union Government proposes to issue instructions to the Government of Haryana over the issue of release of Yamuna water from the Tajewala head for Churu and Jhunjhunu districts of Rajasthan as per the recommendation made by the Upper Yamuna River Board in a meeting held on 19.07.2011; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA)

a) Yes Sir.

(b) The states of Haryana and Rajasthan have not resolved the issue of mode of conveyance of Rajasthan's share of Yamuna Water allocated by Upper Yamuna River Board from Tajewala Head.

(c) & (d) In the fourth meeting of Upper Yamuna Review Committee held in July 2011, Honourable Minister of Water Resources has already suggested to both the States to discuss and settle the issue bilaterally at the earliest taking the help of Central Water Commission, if needed, to find out the most appropriate mode of conveyance of Rajasthan's share of water. They agreed to the suggestion.